BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 123-B/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Asset Reconstruction Company (India) Ltd.

V/s.

Shah Alloys Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

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Learned Advocate Mr. Vishal Raval i/b India Law LLP present for Financial Creditor/ Petitioner. Learned Advocate Mr. Sharvil Majmudar with Learned Advocate Mr. Hiren Trivedi with Learned FCA Mr. Hiten Parikh present for Respondent.

Preliminary objections filed by Respondent.

At request of learned Counsel for petitioner.

List the matter on 20.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.